

संख्या 3-10/81-वन्यजीव-1

भारत सरकार

पर्यावरण और वन मंत्रालय

पर्यावरण, वन तथा वन्यजीव विभाग

पर्यावरण भवन,

सी. जी. ओ. काम्पलेक्स,

लोदी रोड, नई दिल्ली-3

दिनांक: ४ फरवरी, 1991.

अधिसूचना

सा. का. नि. सं. जीवजन्तुओं के प्रति क्रूरता निवारण अधिनियम, 1960 की धारा 15 के अधीन प्रदत्त शक्तियों का प्रयोग करते हुए राष्ट्रपति, जीवजन्तुओं पर प्ररीक्षण के नियंत्रण और निरीक्षण के लिए एक समिति का गठन करते हैं, जिसमें निम्नलिखित सदस्य शामिल होंगे :-

1. डायरेक्टर, ए. एस. पेंटल, महानिदेशक, भारतीय आयुर्विज्ञान अनुसंधान परिषद अध्यक्ष
2. महानिदेशक, भारतीय कृषि अनुसंधान परिषद सदस्य
3. महानिदेशक, वैज्ञानिक और औद्योगिक अनुसंधान परिषद सदस्य
4. सचिव, जैव-प्रौद्योगिकी विभाग सदस्य
5. सचिव, शिक्षा विभाग "
6. महानिदेशक, स्वास्थ्य सेवाएं "
7. अपर वन महानिरीक्षक ४ वन्यजीव ४ "
8. भारत के औषध नियंत्रक "
9. निदेशक, भारतीय पशु चिकित्सा अनुसंधान संस्थान "
10. निदेशक, केन्द्रीय औषध अनुसंधान संस्थान "
11. डायरेक्टर इकबाल मलिक, नई दिल्ली "
12. डायरेक्टर सुमन सहाय, नई दिल्ली "
13. सुश्री डायना रत्नागर "
14. श्री एन. सी. शर्मा, संयुक्त निदेशक ४ वन्यजीव ४ सदस्य-सचिव

2. समिति के कार्य और दायित्व

समिति अधिनियम की धारा 17 के अधीन उन्हें सौंपे गए कार्यों और उत्तरदायित्वों को पूरा करेगी। समिति को सचिवालयी सहायता पर्यावरण और वन मंत्रालय द्वारा दी जायेगी और समिति अधिनियम की धारा 16 के प्रावधानों के अधीन फिलहाल किसी कर्मचारी और अधिकारी की नियुक्ति नहीं होगी।

3. समिति की अवधि

समिति का कार्यकाल 4 वर्ष होगा।

4. समिति की बैठकें

समिति के अध्यक्ष समिति की बैठक की तारीख, स्थान और समय निर्धारित करेंगे।

5. गैर सरकारी सदस्यों को भत्ते

जब कभी भी समिति की बैठकें आयोजित की जायेंगी, समिति के गैर सरकारी सदस्यों को एम.आर. 190 के नीचे परिशिष्ट 2 में उल्लिखित अनुदेशों के अनुसार भारत सरकार के ग्रेड 1 अधिकारियों को देय यात्रा और दैनिक भत्तों के समान भत्तों का भुगतान किया जाएगा।

अरुण क्षेत्रपाल
§ अरुण क्षेत्रपाल §
संयुक्त सचिव, भारत सरकार

महाप्रबंधक,
भारत सरकार मुद्रणालय,
फरीदाबाद § हरियाणा §

प्रतिलिपि:

1. समिति के सभी सदस्य
2. वेतन और लेखा कार्यालय, पर्यावरण और वन मंत्रालय, नई दिल्ली
3. वन सचिव/सभी राज्यों/के. शा. क्षेत्रों के मुख्य वन्यजीव वार्डन
4. सभी क्षेत्रीय उप निदेशक § डब्ल्यू. एल. पी. §

अरुण क्षेत्रपाल
§ अरुण क्षेत्रपाल §
§ संयुक्त सचिव, भारत सरकार

(IT BE PUBLISHED IN PART II SECTION 3 SUB SECTION (1) OF THE
GAZETTE OF INDIA)

F.NO. 3-12/81-WL-I
GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT & FORESTS
DEPARTMENT OF ENVIRONMENT, FORESTS & WILDLIFE

PARYAVARAN BHAVAN,
CGO COMPLEX, LODI ROAD,
NEW DELHI-110003.

The 3 February, 1991.

N O T I F I C A T I O N

G.S.R. No. ²³⁸..... In exercise of the powers conferred under Section 15 of "The Prevention of Cruelty to Animals Act, 1960", President is pleased to constitute a Committee comprising of following members for the purpose of control and supervision of experiments on animals :-

- | | | |
|-----|---|------------------|
| 1. | Dr. Director General,
Indian Council of Medical Research | - Chairman |
| 2. | Director-General, Indian Council of
Agricultural Research | - Member |
| 3. | Director-General, Council for
Scientific and Industrial Research | - do - |
| 4. | Secretary, Department of Biotechnology | - do - |
| 5. | Secretary, Department of Education | - do - |
| 6. | Director-General, Health Services | - do - |
| 7. | Addl. Inspector General of Forests (WL) | - do - |
| 8. | Drug Controller of India | - do - |
| 9. | Director, Indian Veterinary Research Institute | - do - |
| 10. | Director, Central Drug Research Institute | - do - |
| 11. | Dr. Iqbal Malik, New Delhi | - do - |
| 12. | Dr. Suman Sahai, New Delhi | - do - |
| 13. | Ms. Diana Ratnagar, | - do - |
| 14. | Shri Sharma, Joint Director (WL) | Member Secretary |

II. DUTIES AND RESPONSIBILITIES OF THE COMMITTEE

The Committee shall carry the duties and responsibilities assigned to it under Section 17 of the Act. The secretarial assistance to the Committee shall be provided by the Ministry of Environment and Forests and the Committee shall for the time being not appoint any officer and staff under the provision of Section 16 of the Act.

.....2/-

Lel
12/19)

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III. DURATION OF THE COMMITTEE

The term of the Committee shall be 4 years.

IV. MEETINGS OF THE COMMITTEE

The Committee shall meet on the dates, place and time as may be fixed by the Chairman of the Committee.

V. ALLOWANCES OF NON OFFICIAL MEMBERS

Travelling and daily allowance will be payable to non-official members of the Committee as admissible to Grade I Officers of Government of India, as in accordance with instructions contained in Appendix 2 below S.R. 190, as and when the meetings of the Committee are convened.

Arun Kshetrapal
(ARUN KSHETRAPAL)

JOINT SECRETARY TO THE GOVERNMENT OF INDIA.

The General Manager,
Government of India Press,
FARIDABAD.

(together with a copy of the Hindi version of the Notification)

Copy to :-

1. All members of the Committee.
2. The Pay and Account Office, Ministry of Environment and Forests, Paryavaran Bhavan, NEW DELHI.
3. Forest Secretary/Chief Wildlife Warden of all States/UTs.
4. All Regional Deputy Directors (WLP).

Arun Kshetrapal
gc (ARUN KSHETRAPAL)

JOINT SECRETARY TO THE GOVERNMENT OF INDIA.